


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP 15/12, TP 33/16	For order	Rao Prasad & Co.,	397/ 398	Ramesh Santhanam & 2 Ors	Ronald Vuillemin & 3 Ors.	Deepika/N.R. Rao of VBK for R1 & R4. Niranjan Bhat for R2, R3, R5 & R65

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Aakash Bantim	For Respondent	

**ORDER**

The matter is listed today for Orders. However it is brought to the notice of the Tribunal that 3<sup>rd</sup> petitioner in TP33/16 is transposed as Respondent no/4 as per orders of CLP. It is not known whether this order was complied and amended petition is filed. Therefore matter is ordered to be listed after clarification. Counsel for respondents in TP 33/16 is present. List it on 05.04.2018.

  
MEMBER(T)

  
MEMBER (J)